

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
योजना विभाग

चौथा स्तर, बी-विंग, दिल्ली सचिवालय, आई.पी. एस्टेट, नई दिल्ली -110002

F. No. 18(87)/Monit./Plg/ 2018-19/6578-6579

दिनांक: 06 अगस्त, 2018

सेवा मे,

उप सचिव(प्रश्न शाखा) ,  
दिल्ली विधान सभा सचिवालय,  
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
पुराना सचिवालय दिल्ली -110054.

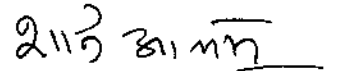
विषय: माननीय सदस्य श्री. ओमप्रकाश शर्मा, दिल्ली विधानसभा द्वारा पूछे गए अतारांकित प्रश्न संख्या 135 के सन्दर्भ में दिनांक 07.08.2018 के उत्तर हेतु।

महोदय,

आपके पत्र संख्या सं. एफ.११(बी-१) VI/2015-20/वि.स.स./ प्रश्न शा./ 4955 दिनांक 30.07.2018 के संदर्भ में माननीय सदस्य श्री. ओमप्रकाश शर्मा, दिल्ली विधानसभा द्वारा पूछे गए अतारांकित प्रश्न संख्या 135 के लिए योजना विभाग के सम्मिलित (consolidated) उत्तर की १०० प्रतियाँ संलग्न हैं।

यह उत्तर माननीय उप मुख्य मंत्री की स्वीकृति से भेजा जा रहा है।

भवदीय,



(शान-ए-आलम)

उप-निदेशक (योजना)

संलग्न: उपरोक्तानुसार

No. F.18(87)/2018-19/Monit./Plg./6578-6579

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित: सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली -110054 (150 प्रतिलिपियाँ संलग्न)

## राष्ट्रीय राजधानी क्षेत्र

### योजना विभाग

चौथा स्तर, बी- विंग, दिल्ली सचिवालय, आई. पी. एस्टेट, नईदिल्ली- 110002

अतारांकित प्रश्न संख्या- 135

दिनांक- मंगलवार, 07 अगस्त 2018

प्रश्नकर्ता का नाम – श्री ओमप्रकाश शर्मा

क्या उप-मुख्यमंत्री यह बताने की कृपा करेंगे कि:-

प्रश्न	उत्तर
क) सरकार द्वारा किस-किस योजना के क्रियान्वयन के लिए टाइम-लाइन निर्धारित कि गयी है; विभागानुसार जानकारी दे;	सरकार द्वारा प्रस्तुत बजट भाषण, 2018-19 के पार्ट- C में योजनाओं के क्रियान्वयन के लिए टाइम-लाइन निर्धारित की गयी है, जिसका विवरण संलग्नक 'अ' पर है।
ख) विभिन्न योजनाओं के लिए क्या-क्या टाइम-लाइन निर्धारित कि गयी थी तथा इनमें से कौन-कौन सी योजनाओं के लिए टाइम-लाइन के अनुसार कार्य नहीं हुआ;	सरकार के विभिन्न विभागों द्वारा निर्धारित संलग्नक 'अ' में वर्णित योजनाओं की टाइम लाइन की समीक्षा समय समय पर की जा रही है। इनमें से कुछ योजनाओं की टाइम लाइन विभागीय विमर्श एवं स्वीकृति के दौरान संशोधित की जा रही हैं। सरकार की कोशिश है कि यथासंभव संशोधित टाइम लाइन में कार्य को पूरा कर लिया जाए।
ग) टाइम-लाइन के क्रियान्वयन में असफल होने के क्या कारण रहे;	
घ) टाइम-लाइन में विलम्ब का क्रियान्वयन पर क्या प्रभाव पड़ने जा रहा है;	
ड.) कौन-कौन सी ऐसी योजनाए है जिनको कार्यरूप दे पाना संभव नहीं होगा; और	
च) इसके क्या कारण है ?	

21/8/18 ओमप्रकाश

TRANSPORT DEPARTMENT

**Timelines of Electric Buses**

S. No.	Activity	Time-line
1.	Approval of Council of Ministers to engage/procure 1000 low floor electric buses through cluster scheme/DTC	By 30 <sup>th</sup> April, 2018
2.	Appointment of Consultant	By 1 <sup>st</sup> June, 2018
3.	Drafting of specification and tender document	By 30 <sup>th</sup> June, 2018
4.	Approval of Council of Ministers for specification and tender document containing the concessional model including incentive, if any.	By 15 <sup>th</sup> July, 2018
5.	Receipt of bids after floating of tenders	By 31 <sup>st</sup> August, 2018
6.	Evaluation of technical submission	By 20 <sup>th</sup> September, 2018
7.	Opening of price bids	By 25 <sup>th</sup> September, 2018
8.	Approval of Council of Ministers for financial implications to Government towards subsidy	By 31 <sup>st</sup> October, 2018
9.	Issue of Letter of Indent (LoA) and signing of Concession Agreement (s)	By 15 <sup>th</sup> November, 2018
10.	Financial closure of each project	By 28 <sup>th</sup> February, 2019
11.	Supply of buses by the manufacturers to Concessionaire(s)	From 31 <sup>st</sup> March, 2019 onwards, subject to capacity and production of electric buses.

21/7/2018

TRANSPORT DEPARTMENT

TIMELINE SCHEDULE FOR 1000 STANDARD CNG BUSES -DTC

	Activity	Timelines
1.	Approval of DTC Board for floating of RFP	08-03-2018
2.	Floating of Tender and Publication of NIT in Newspapers	15-03-2018
3.	Pre-bid meeting	22-03-2018
4.	Issuing of Addendum/Freezing of Bid Document	12-04-2018
5.	Last Date of submission of Bids	11-05-2018
6.	Opening and Evaluation of Technical Bids, seeking clarification from the Bidders, if any, and determination of Responsive Bidders	08-06-2018
7.	Opening of Financial Bids, Evaluation, and justification for the acceptance of L 1 rates	29-06-2018
8.	Obtaining Approval of DTC Board of L1 rates	13-07-2018
9.	LOI + Work Order	20-07-2018
10.	Prototype Approval	20-10-2018
11.	Arrival of 40 Buses	20-11-2018
12.	Arrival of 120 Buses per month over a period of 8 months, that is total 960 buses	20-12-2018 to 20-07-2019

21/9/2018

**TRANSPORT DEPARTMENT**

**Timelines of 1000 Cluster Buses**

Sr. No.	Description	Date																																			
<b>A</b>	<b><u>CURRENT STATUS</u></b>																																				
1	Tender Opening Date for Cluster No. 13, 14 (Part), 16A & 16B on e-procurement portal of Govt. of NCT of Delhi	21.02.2018																																			
2	Technical Submissions by Bidders	Under evaluation by DIMTS																																			
3	Target date of submission of Technical Evaluation Report by DIMTS to DoT	26.03.2018																																			
<b>B</b>	<b><u>ACTIVITY-WISE TIMELINE</u></b>																																				
1	Opening of Price Bid by DoT	By 06.04.2018																																			
2	Submission of Financial Evaluation Report by DIMTS to DoT	By 16.04.2018																																			
3	Approval of Cabinet (to be obtained by DoT)	By 30.04.2018																																			
4	Issue of LOA & Signing of Concession Agreement (Action by DoT)	By 31.05.2018																																			
5	Financial Closure of each project	30.08.2018																																			
6	Induction Schedule of Cluster Buses																																				
	<table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Cluster No.</th> <th>Total Buses</th> <th colspan="2">Number of Buses</th> </tr> <tr> <td></td> <td></td> <td></td> <th>September, 2018 to November, 2018 @ 25% of total buses</th> <th>December, 2018 to February, 2019 @ 75% of total buses</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>13</td> <td>350</td> <td>88</td> <td>262</td> </tr> <tr> <td>2</td> <td>14 (Part)</td> <td>120</td> <td>30</td> <td>90</td> </tr> <tr> <td>3</td> <td>16A</td> <td>250</td> <td>63</td> <td>187</td> </tr> <tr> <td>4</td> <td>16B</td> <td>280</td> <td>70</td> <td>210</td> </tr> <tr> <td></td> <td></td> <td>1000</td> <td>251</td> <td>749</td> </tr> </tbody> </table>	Sr. No.	Cluster No.	Total Buses	Number of Buses					September, 2018 to November, 2018 @ 25% of total buses	December, 2018 to February, 2019 @ 75% of total buses	1	13	350	88	262	2	14 (Part)	120	30	90	3	16A	250	63	187	4	16B	280	70	210			1000	251	749	
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*21/03/18*

DELHI JAL BOARD / UD

Sewage Treatment Plants:

Name of Scheme	Capacity of STPs (in MLD)	Length of Sewerage network (in Km.)	Present Status	Land Identification & Preparation of estimate	Invitation of Tenders and award of work	Expected date of completion
A	B	C	D	E	F	G
1. Decentralization of STPs & Sewerage system in Burari area	20.5	86	Tenders invited due on 23/04/2018	Identified and informed to DM (North)	31/07/2018	31/12/2019
2. Decentralization of STPs & Sewerage system in Chattarpur area	22.5	147	Land is being identified	Identified and being finalized	31/08/2018	31/03/2020
3. Decentralization of STPs & Sewerage system in Kirari area	93	423	Land is being identified	31/07/2018	30/11/2018	31/03/2020
4. Decentralization of STPs & Sewerage system in Narela, Zindpur and Palla area	115	350	Land is being identified	31/07/2018	30/11/2018	31/03/2020
5. Decentralization of STPs & Sewerage system in Bawana and Kanjhawala area	203	670	Land is being identified	31/07/2018	30/11/2018	31/03/2020

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6. Decentralization of STPs & sewerage system in Badarpur area	45	234	Land is being identified	31/07/2018	30/11/2018	31/03/2020
7. Decentralization of STPs & Sewerage system in Mundka (Part) area	15	25	Land is being identified	31/07/2018	30/11/2018	31/03/2020
8. 9+5 STPs in Najafgarh Area (Capacity of the STPs shall be finalized after actual flow measurements in the command area)	177	780	Land under acquisition	Work of STPs already awarded. Estimate for internal sewer lines will be finalized by 31/07/2018	For internal Network by 30/11/2018	31/12/2020

21/10/2018

**DELHI JAL BOARD**

**Installation of Bulk Flow Meters:**

Project Details A	Location B	Present Status C	Target Date D
1. SITC of electromagnetic flow meters and GPS system and inlet RTU for various Rising Mains across Delhi including 5 years Operation & Maintenance (86 Nos. Flow meters)	Inlet and Tapings of Primary UGRs	Letter of Indent issued on 21/02/2018	November, 2018
2. SITC of electromagnetic flow meters to be installed at various UGRs/tapings across rising mains of Delhi Jal Board including 5 years Operation & Maintenance (39 Nos. Flow Meters)	Outlet and Tapings of Primary UGRs	It is being re-invited due to higher rates	December, 2018
3. SITC of electromagnetic flow meters at various UGRs/tapings risings mains and outlet of secondary UGRs of Delhi Jal Board for secondary audit including 5 years Operation & Maintenance (2746 Nos. Flow Meters)	For Secondary audit i.e. Inlet, Outlet and Tapings of secondary UGRs	NIT opened on 07/02/2018. Technical evaluation is being done	December, 2018
4. Supply, Installation, Testing and Commissioning of 120 Nos. Electromagnetic flow meters	Inlet and Tapings of Primary UGRs of Chandrawal and Wazirabad WTPs command area	Detailed estimate and NIT is under preparation	December, 2018
5. Supply, Installation and Commissioning of 13 Nos. Electromagnetic flow meters and GPS system for West Delhi, Rohini and RWS Water mains with 05 years O&M	Inlet and Tapings of Primary UGRs of Haiderpur WTP Ph-II	Work Completed, O&M in progress	-

2119 / 31/3/18



HEALTH & FAMILY WELFARE DEPARTMENT

Implementation of Universal Healthcare in Delhi:

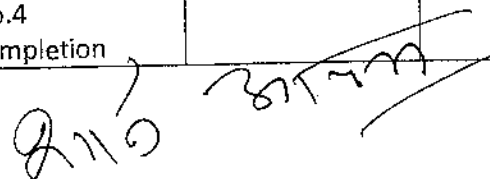
Milestone	Time-Line
A	B
1. Finalization of RFP	30/04/2018
2. Floating of RFP	15/05/2018
3. Last date of receiving bids	30/06/2018
4. Processing of bids	15/08/2018
5. Award of Contracts	15/09/2018
6. Implementation of Scheme	01/12/2018

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**HEALTH & FAMILY WELFARE DEPARTMENT**

**Aam Aadmi Mohalla Clinic:**

Sl. No.	Milestone	Time-Line	Status	Nature of Activities Parallel/ Sequential
	A	B	C	D
1.	Identification of sites	Nil	Already Identified	Sequential
2.	Allotment of Sites/Permission from Land Owning agencies (530 sites)	Nil	Permission granted	Sequential
3.	Joint Survey by PWD and CDMOs	30/4/2018	Started	Sequential
4.	Construction by PWD	Six Months (Being a semi permanent structure) after Joint Survey approval i.e. 31/10/2018	Yet to start	Sequential
5.	Provision of Water & Power	By 30/10/2018	Yet to start	Parallel
6.	Procurement of Equipment and Medicines	Nil	Procurement through contract of CPA under DGHS	Parallel
7.	Requirement of Manpower	Four Months from Activity No.4 completion	Yet to start	Parallel



**HEALTH & FAMILY WELFARE DEPARTMENT**

**Implementation of Hospital Information Management System:**

Sl. No.	Milestone	Time-Line	Status	Nature of Activities Parallel/ Sequential
	A	B	C	D
1.	Finalization of Tender Document through IT Department	15/05/2018	Under Process	Sequential
2.	Requisite vetting by concerned Departments	15/06/2018	Yet to start	Sequential
3.	Floating of RFP	30/06/2018	Yet to start	Sequential
4.	Last date of receiving bids	15/08/2018	Yet to start	Sequential
5.	Award of Tender	30/09/2018	Yet to start	Sequential
6.	Development of software	6 months i.e. 01/10/2018 to 31/03/2019	Yet to start	Sequential
7.	Training of Staff in batches of 40	2 months i.e. 01/04/2019 to 31/05/2019	Yet to start	Sequential
8.	Completion of Field Trial	1 month i.e. 01/06/2019 to 30/6/2019	Yet to start	Sequential
9.	Formal Launch of HIMS	01/07/2019	Yet to start	Sequential
10.	Procurement of Hardware (Computers, Printers, Scanners, Lease Line) etc. after award of tender will be initiated simultaneously.	3 months i.e. 01/10/2018 to 31/12/2018	Yet to start	Parallel

*21/9/2018*

**ADMINISTRATIVE REFORMS DEPARTMENT**

**Implementation of Scheme – Doorstep Delivery of Public Services:**

	Milestone	Time-Line
	A	B
1.	Floating of eTender	01.03.2018 (with effect from 02.03.2018)
2.	Pre-Bid Meeting	08.03.2018 (Concluded)
3.	Response to queries	14.03.2018
4.	Last date of submission of bid	23.03.2018 upto 02.00pm
5.	Opening of eTender	23.03.2018 at 03.00pm
6.	Scrutiny of documents submitted in relation to Pre-qualification	03.04.2018 (05 Working days) - Depends on number of bids and their reply to various queries sought by the Committee.
7.	Presentation on the Project	06.04.2018 (03 days notice to bidder)
8.	Opening of Technical bid	10.04.2018 (one working day)
9.	Scrutiny of documents submitted in relation to Technical-qualification and awarding marks by the Committee	17.04.2018 (05 Working days) - Depends on number of bids and their reply to various queries sought by the Committee before awarding the marks.
10.	Opening of Financial bid and recommending the successful bidder by the Committee	19.04.2018
11.	Approval of recommendations of the Committee by the Hon'ble Minister	20.04.2018
12.	Approval by the Finance Department	25.04.2018
13.	Vetting of the draft agreement by the Law Department	27.04.2018
14.	Signing of agreement with the successful bidder	01.05.2018
15.	Launching of project	15.06.2018 (T+6 weeks as per RFP)

21/5/2018

EDUCATION DEPARTMENT

CCTV Cameras in Schools by PWO:

Sl. No.	Milestone	Time-Line
	A	B
1.	Submission of Preliminary Estimates	07/04/2018
2.	Issue of A/A & E/S	22/05/2018
3.	Award of Work	15/06/2018
4.	Start of Work	15/07/2018
5.	Completion of Work	15/01/2019

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**FOOD & SUPPLIES DEPARTMENT**

**Implementation of scheme on Doorstep Delivery of Ration:**

Sl.No.	Milestone	Time-Line
	A	B
1.	Obtaining consents of beneficiaries for whole wheat atta through FPS in atleast one cycle of distribution of foodgrains	30 days
2.	Compilation of the consents by the Department	07 days
3.	Finalization of terms of reference for appointment of consultants and its approval from Finance Department (Parallel to the process of obtaining consents)	10 days
4.	NIT for appointment of consultant	21 days
5.	Process of finalization of bid from the Finance Department (Parallel to the process of obtaining consent)	10 days
6.	Preparation of RFP by the consultant	30 days
7.	Vetting of RFP from Finance, Law, Food Safety, IT and Planning Department	15 days
8.	Tender for appointment of service provider (Pre-bid conference after 10 days)	21 days
9.	Processing of bids, approval of Departments and award of work	15 days
10.	Amendment to the Delhi Specified Control Order, 1981	Parallel to the consent and tender process
11.	Time required by the Service provider for delivery of service on the doorstep, which need engagement of transporters, setting up of godown/storage facility, milling & packaging unit and engagement of manpower	Time Line as provided in RFP by the consultant

*Handwritten signature*